

Annexure-I

**Name of the corporate debtor: Shree Geeta Textile Mills Private Limited**

CIN : U17309MP2008PTC020987

Date of commencement of CIRP 13-11-2024

**List of creditors as on: 28-01-2025 (Version 2)**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of India	66,47,46,849.72	66,47,46,849.72	Financial claim	66,47,46,849.72	50,67,51,726.74	No	80.21%	NIL	NIL	NIL	0	
2	Bank of Baroda	10,53,99,268.94	10,53,99,268.94	Financial claim	10,53,99,268.94	8,03,48,273.26	No	12.72%	NIL	NIL	NIL	0	
	<b>Total</b>	<b>77,01,46,118.66</b>	<b>77,01,46,118.66</b>		<b>77,01,46,118.66</b>	58,71,00,000.00		92.93%					

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.